

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-81-2020**

Anil Kumar ... Applicant

Versus

State & Anr. ... Respondents

Shri B. Sardessai with Shri Prasad Desai, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 23 NOVEMBER 2020****P.C. :**

The applicant's counsel wants to serve notice on the office of the learned Advocate General. For that purpose he wants the matter listed tomorrow i.e. on 24.11.2020.

The Registry will list it accordingly.

DAMA SESHADRI NAIDU, J.

NH